

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 19.12.2020 at 2.45 PM

HEARING

1. Crime 88/2020 SPS
2. CrI. Misc. 192/2019
3. CrI. Misc. 216/2019
4. CrI. Misc. 311/2019
5. CrI. Misc. 312/2019
6. CrI. Misc. 128/2020
7. CrI. Misc. 297/2020
8. PCR 68/2020
9. CC 860/2012
10. CC 2766/2019
11. CC 2767/2019
12. CC 83/2020
13. CC 1212/2020 (JC Case)
14. CC 2832/2020 (JC Case)
15. OS 92/2020
16. OS 108/2020
17. OS 190/2020
18. OS 206/2020
19. OS 208/2020
20. OS 282/2020

Hosakote

Dated: 18.12.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 19.12.2020

2.45 PM

HEARING

1. OS 299/2012
2. OS 193/2013
3. OS 95/2015
4. OS 167/2015
5. OS 29/2016
6. OS 33/2016
7. OS 173/2016
8. OS 289/2017
9. OS 79/2018
10. OS 159/2018
11. OS 11/2019
12. OS 45/2019
13. OS 69/2019
14. OS 145/2019
15. OS 147/2019
16. OS 235/2019
17. OS 265/2019
18. OS 299/2019
19. OS 329/2019
20. Ex 7/2020

Hosakote
18.12.2020

Tim
18/12/20
Addl. Civil Judge & JMFC.,
Hosakote

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